

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST**

**Central Zonal Bench**

**Suchna Bhawan, III<sup>rd</sup> Floor, Arera Hills**

**Date: 20<sup>th</sup> August, 2015**

**TIME: 10.30 hrs. to 13.15 hrs.**

**14.00 hrs. to 16.00 hrs.**

**HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER**

**HON'BLE MR. BIKRAM SINGH SAJWAN EXPERT MEMBER**

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR HEARING</b>				
1.	Original Application No. 118/2013	Madhusudan Sharma Vs. State of Rajasthan & 7 Ors.	Mr. Purushaindra Kaurav Adv. Mr. Sandeep Singh Adv. For R-8 Mr. Sachin K. Verma, Adv.	
2.	Original Application No. 28/2015 (CZ)	Sanjay Prakash Sharma Vs Commissioner, Urban Administration & Development Department	Mr. Sanjay Prakash Sharma, Applicant Mr. Vijay Kumar Choudhary, Adv. Mr. Neel Choudhary, Adv.	
3.	Original Application No. 26 /2014	Sheikh Altaf & 11 Ors Vs. State of M.P. & 6 Ors.	Dr. Manoj kumar Agarwal, Adv. Mr. Shrey Raj Saxena, Adv. Mr. V.K.Saxena, Adv. Mr. Mohan lal Prajapati, Adv. Mr. Rahul Sharma, Adv.	
4.	Original Application No. 46/2015 <b>(M.A.No.451/15)</b>	Parishram Samaj Kalyan Nirman Samiti Vs. State of M.P. & Ors.	Mr. Rohit Sharma, Adv. Mr. Sachin K. Verma Mr. Sandeep Gupta, Adv. Mr. Aashish Agrawal, Adv.	
5.	Appeal No.06/2015 <b>(M.A. No 144/15)</b>	Rajesh Kumar Seth Vs. Bharat Aluminum co. Ltd.	Mr. Kishore Narayan Adv. Mr. Prashant Chandra Sen, Adv. Mr. P.S.Sudheer, Adv. Mr. Om Shankar Shrivastava, Adv.	
6.	Original Application No.22/2014 <b>(M.A. No 102/15)</b>	Paryavaran Avam Manav Sanrakshan Samiti Vs. Union of India & 4 Ors.	Mr. R.S.Verma, Adv. Mr. Sanjeev Chaturvedi, Adv. For R-5 Mr. Shantanoo Saxena, Adv Mr. Sachin K. Verma, Adv. Mr. Pushpendra Kaurav, Adv. Ms. Parul Bhadoria, Adv. For – MPPCB	
7.	<b>(M.A. No 467/15)</b> <b>(M.A. No 468/15)</b> <b>in</b> Original Application No. 131/2013	Ram swaroop Yadav Vs. State of Rajasthan & 5 ors.	Mr. Shantanoo Saxena, Adv. Ms. Shubhashree Sen Adv. For Petitioner. Mr. Sandeep Singh, Adv. for R-3 Mr. Sachin K. Verma, Adv. for R-1, 2 & 4 Mr. Swapnil Gupta, Proxy Counsel for Ms. Alankrita Sharma, Adv. for R-6 to 9 Mr. P.K. Saxena Mr. Arvind Soni Mr. Ayush Dev Bajpai, Adv.	
<b>FOR COMPLIANCE</b>				
8.	Original Application No. 25/2014 (CZ)	Babulal Banjara Vs.	Mr. Om. S. Shrivastava, Adv. Mr. Dharamveer Sharma Ms. Parul Bhadoria, Adv. For -	

		State of M.P. & 9 Ors.	MPPCB Mr. Anand Tiwar, Adv. for R-1,2,4 & 5 Mr. Yadvendra Yadav, Adv.(CGWB) Mr. Deepesh Joshi Adv. Mr. Sachin K. Verma, Adv. Mr. Vishal Bhatnager Adv. Mr. Akash Telang Adv.	
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